

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI
TENDER NOTIFICATION

ROC.No.155-C/2019-CPS

Sealed quotations are invited from reputed firms for fixation of yearly Rate Contract for the following Toner Cartridges for CANON printers & Fax machines of Canon L170 & Brother Fax 2840 (make & model) of the High Court of Andhra Pradesh at Amaravathi. The details are as under:

SL. NO.	DESCRIPTION	NAME OF THE HARDWARE WITH CONFIGURATION	TOTAL NOS.
01	Toner cartridges	CANON Laser Jet (LBP 6230 DN)	20
02		CANON DIGITAL MULTIFUNCTIONAL PRINTERS (MF 246 DN "6014AA")	20
03	Toner cartridges for FAX machines	CANON FAX L170	12
04		BROTHER FAX 2840	12

TERMS AND CONDITIONS


- 1.The bidders should submit their quotations with validity period of one year from the date of agreement.
- 2.The bidders should submit the latest Original Authorization Certificate of the concerned O.E.M and provide OEMs representatives name, address & phone number with email ID for verification of genuine Authorization letter to supply the genuine cartridges to the dealer/bidder.
- 3.The bidder should have Registered Head Office/Branch Office in and around in Vijayawada to collect the purchase order and supply the Cartridges personally and has to delivered at High Court, Amaravati.
- 4.The prices quoted and accepted shall be valid for a period of one year from the date of agreement without any change.

TENDER SUBMITTING ADDRESS: The Registrar (I.T.-cum-Central Project Coordinator), High Court of Andhra Pradesh, Amaravati at Nelapadu.

The intending bidders shall submit their sealed quotations to the undersigned on or before 05-07-2019 during the office hours. The Registrar (IT-cum-Central Project Coordinator) reserves all the right to accept or reject any or all the quotations without assigning any reasons.

Note: Please write Firm Address with mobile number and contact person details on the sealed cover.

AMARAVATI
DT: -06-2019.


REGISTRAR (IT-CUM-CENTRAL
PROJECT COORDINATOR).